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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CRL.A. 661/2015 & CrI.M.A.8497/2015 (stay)**

RAJIV CHANNA

..... Appellant

Through Mr.Vikas Arora, Adv.

versus

UNION OF INDIA

..... Respondent

Through Mr.Anurag Ahluwalia, CGSC.

CORAM:

HON'BLE MR. JUSTICE ASHUTOSH KUMAR

ORDER

%

28.07.2017

Relist on 25.10.2017 for final disposal.

ASHUTOSH KUMAR, J

JULY 28, 2017

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